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IN THE HIGH COURT OF DELHI AT NEW DELHI

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W.P.(C) 121/2018 and C.M.No.561/2018

PR. COMMISSIONER OF INCOME TAX-7

..... Petitioner

Through: Mr.Zoheb Hossain, Sr. Standing
Counsel with Mr.Deepak Anand,
Jr. Standing Counsel.

versus

ORACLE INDIA PVT. LTD

..... Respondent

Through: Mr.M.S.Syali, Sr. Advocate with
Mr.Mayank Nagi, Mr.Tarun Singh
and Mr.Vikrant A. Maheshwari,
Advocates.

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W.P.(C) 1058/2018 and C.M.No.4417/2018

PR. COMMISSIONER OF INCOME TAX-7

..... Petitioner

Through: Mr.Zoheb Hossain, Sr. Standing
Counsel with Mr.Deepak Anand,
Jr. Standing Counsel.

versus

ORACLE INDIA PVT. LTD.

..... Respondent

Through: Mr.M.S.Syali, Sr. Advocate with
Mr.Mayank Nagi, Mr.Tarun Singh
and Mr.Vikrant A. Maheshwari,
Advocates.

CORAM:

HON'BLE MR. JUSTICE S. RAVINDRA BHAT

HON'BLE MR. JUSTICE P.S.TEJI

ORDER

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10.07.2018



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Learned counsel for the petitioner/revenue submits that in view of communication bearing F.No.DCIT/Cir-19(1)/2018-19 dated 9th July, 2018 received from the Dy. Commissioner of Income Tax, he has instructions to withdraw these writ petitions.

In view of submission made by the learned counsel for the petitioner/revenue, the writ petitions are dismissed as withdrawn.

A handwritten signature in black ink, appearing to read 'S. Ravindra Bhat'.

S. RAVINDRA BHAT, J

A handwritten signature in black ink, appearing to read 'P.S. Teji'.

P.S. TEJI, J

JULY 10, 2018

'dc'